

[Mr. Speaker]

The question is :

"That clauses 2 to 5 stand part of the Bill."

The motion was adopted.

Clauses 2 to 5 were adopted to the Bill.

MR. SPEAKER: The question is :

"That Clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI GULAM NABI AZAD: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: I shall now put the Consideration Motion of the Second Bill to the vote of the House.

The question is :

"That the Bill further to amend the Suppression of Unlawful Acts against Safety of Civil Aviation Act 1982, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. SPEAKER: We will now take up clause by clause consideration of the Bill.

The question is :

"That Clauses 2 to 6 stand part of the Bill."

The motion was adopted.

Clauses 2 to 6 were added to the Bill.

MR. SPEAKER: The question is:

"That Clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title stand part of the Bill.

SHRI GULAM NABI AZAD: I beg to move :

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

VALEDICTORY REFERENCE

21.46 hrs.

MR. SPEAKER: Parliament Members, yesterday and today, we have been able to transact some business. The Ordinances have been passed and turned into law. Other Bills have also been

passed and we have been able to discuss some topics.

Unfortunately, the main purpose for which the Session was held, could not be fulfilled. There were some difficulties. We hope that the ingenuity of the Members of the Parliament would help in evolving some formulae which would help us in achieving the objectives.

We want to thank the Leader of the House, the Leader of the Opposition and Leaders of all other Parties for the understanding and cooperation extended by them to the Parliament and to the Presiding Officers. We also thank all those Members who least opened their lips and remained in their seats.

The Members of this House have cooperated with us and with one another in the best possible manner. They deserve our appreciation, thanks and congratulations.

The Press also has cooperated with the Parliament by reporting the topics which came up for discussion and the proceedings in the House to the people in an interesting manner. We appreciate what they have done.

Dr. R.C. Bhardwaj is looking after the duties of the Secretary-General of the

Lok Sabha from 1st of June 1994. We welcome him to the position of this great responsibility and wish him all success.

Shri C.K. Jain has ceased to carry on the duties of the Secretary-General from 31st May 1994. He did his best to discharge his duties to the best of his abilities. We are appreciative of all the good work done by him, especially at the time when international Parliamentary Conferences and Seminars were held. We wish him all the best in his life.

We would like to appoint him as the Honorary Officer of the Lok Sabha.

The Honourable Members would return to their Constituencies and would come back to the Parliament after some time. We wish them fruitful, happy and meaningful sojourn at their places in the service of the people.

21.50 hrs.

NATIONAL SONG

The National Song was played.

MR. SPEAKER: The House stands adjourned *sine die*.

21.51 hrs.

The Lok Sabha then adjourned sine die
